## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

**APPLICATION NUMBER** 

:

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s, CADS SOFTWARE INDIA PVT LTD + 7

**UNDER SECTION** 

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
2,	V.V. SINALEUMAN ) S. TAYARAMAN)	RESPONDENT	S. Loon

## **ORDER**

Counsel for petitioner called but absent. No representation. Shri V V Sivakumar, counsel for respondents present and submitted that he is filing counter in IA and in the main CP and copy of the same has been furnished to the other side. He is also filing vakalat on behalf of R3. Put up on 30.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)